

**GOVERNMENT OF INDIA
URBAN EMPLOYMENT AND POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:295
ANSWERED ON:06.07.2004
POVERTY ALLEVIATION IN RAJASTHAN
Bishnoi Shri Jaswant Singh

Will the Minister of URBAN EMPLOYMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) the progress made in regard to poverty alleviation in Rajasthan during the last three years;
- (b) whether the Union Government is satisfied with the achievements made in this regard; and
- (c) if so, the reasons therefor?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF URBAN EMPLOYMENT & POVERTY ALLEVIATION(KUMARISELJA)

(a): The Ministry of Urban Employment & Poverty Alleviation is implementing a Centrally Sponsored Urban Poverty Alleviation Programme named Swarna Jayanti Shahari Rozgar Yojana (SJSRY), on all India basis, including the State of Rajasthan, with effect from 01.12.1997 with a view to providing gainful employment to the urban unemployed or under-employed poor through, firstly, encouraging the setting up of self-employment ventures by those who have studied upto 9th standard and, secondly, by providing wage employment by utilizing their labour for construction of socially and economically useful public assets.

Based on the reports received from the State Government upto 31st March,2004, the performance of the State during the last three years is as under:-

FINANCIAL PROGRESS (RS. IN LAKHS)

Year	Funds Allocated from	Funds released old	Central Expenditure reported (including unspent UPA Schemes)	balances
2001-02	643.53		32.64	456.83
2002-03	349.20		402.53#	233.62
2003-04	347.59		122.96	52.09

Additional funds were released due to better utilization of funds available with the State in the previous year.

PHYSICAL PROGRESS

Year	Micro enterprises set up	Persons trained	No. of mandays of work generated
2001-02	5303	3300	2.56 lakh
2002-03	7579	1408	3.82 lakh
2003-04	4008	1696	0.80 lakh

(b)&(c): The State Government of Rajasthan has been instructed from time to time to make more vigorous efforts to maximize the achievements with reference to the utilization of the available funds; to also contribute and utilize the matching State share and to timely furnish the requisite utilization certificates and Quarterly Progress Reports so that allocated funds are fully released.